

MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) Electronic goods form a part of the export basket of commodities traded with the SAARC countries. However, there are no specific arrangements in respect of import/export of electronic goods.

(b) the electronic items being exported from India to SAARC countries include CTV, B/W TV, electronic components, picture tubes, coaxial cables, audio video cassettes, quartz clocks, flash lights, loud speakers, amplifier sets, radio, telephone instruments etc.

(c) and (d). No, Sir. However, the Department of Electronics has organised training on specialised technical topics in electronics like Electronics Interconnection and Technology, Surface Mount Technology, ISO-9000, Calibration etc. for participants from SAARC Nations.

Biomass

1483. SHRI LAKSHMAN SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have formulated any scheme to generate power through biomass;

(b) if so, the details thereof including the target fixed for generation of power therefrom during 1995-96;

(c) the number of plants set up in the country for generation of power through biomass; and

(d) the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) conversion of biomass materials such as agricultural and agro-industrial waste materials to mechanical and electrical power is a thrust area identified by the Ministry as part of its activities in the area of renewable sources of energy. Two routes of conversion, namely, classification-dual fuel engine route and direct combustion route are being promoted. In addition, a bagassed based cogeneration route for surplus power generation in sugar mills is also being promoted.

(b) A market oriented programme on demonstration of biomass gasifiers is being implemented since 1993-94. Under the programme, 60% of the cost of gasifiers is being provided as a subsidy, subject to pre-set upper limits. A target

of 6 MW power equivalent is fixed for the year 1995-96.

A programme for promotion of direct combustion route for conversion of biomass to electrical power is envisaged to be taken up subject to necessary approvals. A target of 10 MW is set for this route. Financial support under the National Programme on biogas cogeneration is also being provided for eligible sugar mills and a target of 50 MW has been set for 1995-96

(c) and (d). Over 13000 gasifiers of over 10 MW equivalent power generation capacity have so far been set up in 17 States and one Union Territory. State-wise details are given in the attached statement. A 10 MW rice straw based power project has also been set up in Punjab using direct combustion route. Two biogas cogeneration projects in cooperative sugar mills in Tamil Nadu have also been set up for generation of 3.5 MW of surplus power.

STATEMENT

<i>Sl. No.</i>	<i>State</i>	<i>No. of Systems</i>
1.	Andhra Pradesh	57
2.	Bihar	2
3.	Goa	3
4.	Gujarat	181
5.	Haryana	17
6.	Himachal Pradesh	2
7.	Jammu & Kashmir	4
8.	Karnataka	468
9.	Kerala	5
10.	Madhya Pradesh	107
11.	Maharashtra	305
12.	Orissa	15
13.	Punjab	23
14.	Rajasthan	21
15.	Tamil Nadu	55

<i>Sl. No.</i>	<i>State</i>	<i>No. of Systems</i>
17.	Andman & Nicobar Islands	17
18.	Delhi	16

Integrated Rural Development Programme

1484. SHRI RAM TAHAL CHOUDHARY: Will the minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the role of banks in implementation of the programmes under Integrated Rural Development Programme has been found unsatisfactory;

(b) if so, the reaction of the Government in this regard; and

(c) the points discussed with the Finance Ministry so far?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJI BHAI PATEL: (a) & (b). No, Sir. The performance of the banks in respect of credit mobilisation under IRDP during the last three years remained as under:

<i>Year</i>	<i>(Unit Rs. in crores) Total Credit mobilised</i>
1992-93	1036.80
1993-94	1408.44
1994-95* (Provisional data)	1424.66

(c) This Ministry has informed the Ministry of Finance about year-wise total requirement of credit to be mobilised by banks for IRDP.

[English]

Punaloor Paper Mill

1485. SHRI K. MURALEEDHARAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether a proposal of taking over of Punaloor Paper

Mill by Hindustan Paper Corporation is under consideration;

(b) if so, the details thereof; and

(c) if not, any alternative proposal with the Government for the restarting of the Punaloor Paper Mill, the first paper mill of Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND (DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) Yes, sir.

(b) and (c). Kerala Government proposed takeover of Punalur Paper Mill by Hindustan Paper Corporation. A consultant has been engaged to work out a revival package.

Non-Payment of Share Transfer Duty

1486. SHRI MANORANJAN BHAKTA: Will the Minister of INDUSTRY be pleased to state:

(a) whether BHEL has allowed its employees for the non-payment of share transfer duty;

(b) if so, the amount of loss incurred by the exchequer;

(c) whether this is valid; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) As per Section '29' of the Indian Stamp Act, 1899 the share transfer stamp duty is to be borne by the "Transferor" i.e. the Seller (Govt. of India in case of BHEL) but Section '3' of the said act exempts Government of India as "Transferor" from payment of share Transfer Stamp Duty.

(b) to (d). Do not arise.

Tuberculosis

1487. SHRI SYED SHAHABUDDIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether WHO has reported that more than half of our adult population is infected with tuberculosis and half a million people die of the disease every year;